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- (9) Statement No. XV-Hundred and Fiftieth Session, 1988.
- (10) Statement No. XIII-Hundred and Forty ninth Session, 1989.
- ... (11) Statement No. XI:-Hundred and Fiftieth Session, 1989.
- (12) Statement No. XI—Hundred and Fifty-first Session, 1989.
- (13) Statement No. XIII—Hundred and Fifty-second Session, 1989.
- (14) Statement No. VII—Hundred and Fifty-third Session, 1990.
- (15) Statement No. V-Hundred and Fifty-fourth Session, 1990
- (16) Statement No. III (Vols. I & II) Hundred and Fifty-fifth Session, 1990.
- (17) Statement No. II—Hundred and Fifty-sixth Session, 1990.
- (18) Statement No. I-Hundred and Fifty-seventh Session 1991. [Placed in Library. See No. LT-2326|91 to 2343|91 for (1) to (8)]

## REFERENCE TO KILLINGS IN **VARANASI**

SHRI DIPEN GHOSH (West Bengal): Sir, 15 workers in Varanasi have been killed.... Sir, the Home Minister is here.

MR. CHAIRMAN: Yes, everybody is here; they are not running away!

SHRI DIPEN GHOSH: Fifteen persons have been killed in Varanasi in cold blood-(Interruptions).

MR. CHAIRMAN:: I have already permitted Shri Gurudas Das Gupta about it. But let us finish it first. That is the normal procedure. papers be laid; let leave be granted to Members who are absenting, and then we will take up other things.

SHRIMATI RENUKA CHOW-DHURY (Andhra Pradesh): Let it be on record. I as a Member of this house had been attacked by the Andhra Police—(Interruptions).

SHRI SURESH KALMADI (Maharashtra): Discussion on the assassination of Shri Rajiv Gandhi should be taken up first—(Interruptions).

MR. CHAIRMAN: But first you have to observe the procedure of the House.

SHRI DIPEN GHOSH: The Government could not protect Rajiv Gandhi. But they are protecting a private industrialist of U.P. by killing twenty workers. (Interruptions).

MR. CHAIRMAN: Let the Papers be laid first. (Interruptions) Let the procedural things be over first. Then we will take up other things.

## PAPERS LAID ON THE TABLE

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Report and Accounts (1989-90) of the Ali Yavar Jung National Institute for the Hearing Handicapped, Bombay and related papers.

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIA. MENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): Sir, on behalf of Shri Ramjilal Suman, I beg to lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (i) Eighth Annual Report Accounts of the Ali Yavar National Institute for the Hearing Handicapped, Bombay, for the year 1989-90, together with the Audit Report on the Accounts.
- (ii) Review by Government on the working of the Institute.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-2344/91 for (i) to (iii)]

Report and Acounts (1989-90) of the Central Council of Homoeopathy, New Delhi and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMI-LY WELFARE AND THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOW-DHARY): Sir, I beg to lay on - the